

(b) whether D.D.A. has made reservation in built-up shops under various schemes for S.C./S.T. applicants ;

(c) if so, whether there is any reservation in auction for S.C./S.T. applicants in the above categories of flats and if not, the reasons therefor ; and

(d) whether there is any proposal with Government/DDA to give residential/commercial/industrial plots to S.C./S.T. applicants out of the plots disposed of or being disposed of through auction.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). The information is being collected and will be laid on the Table of the House.

Delhi Milk Scheme

3567. SHRI LAKSHMAN MALLICK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government propose to hand over the control and supervision of Delhi Milk Scheme to the Delhi Administration ; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) At present there is no such proposal under consideration.

(b) Does not arise.

Job Racketeers in Delhi

3568. SHRI KRISHNA SINGH : Will the Minister of LABOUR be pleased to state :

(a) whether an organised gang of job racketeers was smashed in New Delhi with the arrest of three racketeers on May 17, 1986 ; and

(b) if so, the details thereof and the

persons arrested and apprehended in connection therewith ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) and (b). No such gang of job racketeers has been "smashed" in New Delhi on May 17, 1986. However, a gang of job racketeers was unearthed on 6-5-86 and an offence of cheating and fraud has been registered by Delhi Police. In this case 3 persons have been arrested.

[Translation]

Regularisation of Dairy Wage Workers in Industries

3569. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of LABOUR be pleased to state :

(a) whether more than 50 per cent of the workers employed in industries are still working on daily wage basis ;

(b) if so, whether Government propose to take any positive steps to regularise them ; and

(c) if so, by what time and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) No such information is available.

(b) and (c). Do not arise.

[English]

Targets in Anti Poverty Plans

3570. PROF. NARAIN CHAND PARASHAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the various anti-poverty programmes have made a significant dent in the problem of removal of poverty in the Sixth Five Year Plan and the first year of Seventh Five Year Plan ;

(b) if so, the number of people raised above the poverty line as also their per-